

**HIGH COURT AT CALCUTTA**  
**STATEMENT FOR THE MONTH OF JANUARY, 2019**

**INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY**  
**AS ON 31.01.2019**

**APPELLATE SIDE**

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.01.2019</i>
CIVIL	169967	3158	3016	170109
CRIMINAL	40798	1851	2909	39740
<b>TOTAL</b>	<b>210765</b>	<b>5009</b>	<b>5925</b>	<b>209849</b>

**BREAK-UP OF APPELLATE SIDE**

<b>A.S.</b>				
CIVIL	169764	3106	2949	169921
CRIMINAL	40769	1847	2904	39712
<b>TOTAL</b>	<b>210533</b>	<b>4953</b>	<b>5853</b>	<b>209633</b>
<b>A&amp; N ISLANDS</b>				
CIVIL	203	52	67	188
CRIMINAL	29	4	5	28
<b>TOTAL</b>	<b>210765</b>	<b>5009</b>	<b>5925</b>	<b>209849</b>
<b>TOTAL OF A.S. AND A&amp;N ISLANDS</b>	<b>210765</b>	<b>5009</b>	<b>5925</b>	<b>209849</b>